

**National Permits Issued to
Schedule Caste/Schedule Tribe
Persons**

5238. SHRI BHEEKHABHAI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state the percentage of National Permits issued by the Delhi Administration during the last 3 years to Scheduled Cast and Scheduled Tribe persons ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH) : The provision for reservation in the grant of National permits was introduced by M.V. (Amendment) Act, 1978. This has been brought into force on 16-1-1979. Since then excepting for five general category National Permits in which cases the allotments were decided much earlier, no new national permits have been issued by State Transport Authority, Delhi, as a result of a court case.

**Posts Reserved For S.G. and S.T.
Filled by General Candidates
in Ministry of External Affairs**

5239. SHRI BHEEKHABHAI : SHRI KUSUMA KRISHNA MURTHY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that a number of posts reserved for Scheduled Caste and Scheduled Tribe candidates in different classes of Service viz. B, C and D in various Departments of the Ministry of External Affairs were filled up by the general candidates;

(b) if so, the details of such posts class-wise during the years 1978, 1979 and 1980 and the reasons therefor; and

(c) whether Government propose to impose a ban on exchange of reserved posts with general posts in the

interest of Scheduled Caste and Scheduled Tribe candidates ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) yes, Sir.

(b) Details of such posts are as follows :—

	1978	1979	1980
Group B	52	79	111
Group C	22	10	58
Group D	Nil	Nil	Nil

These reserved posts were dere-served, carried forward to the next recruitment year, and then had to be filled up by General candidates, due to non-availability of sufficient numbers of eligibles Scheduled Caste and Scheduled Tribe candidates.

(c) In all such matters, Ministry of External Affairs are guided by norms laid down by the Department of personnel, Ministry of Home Affairs. There is no present proposal for such a ban.

**Production in M/S. Cimmco
Wagon Factory, Bharatpur**

5240. SHRI BHEEKHABHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there has been planned strategy to disrupt production in M/s. Cimmco Wagon Factory, Bharatpur, by certain elements;

(b) whether Government are aware that production is being hampered by unwilling workers;

(c) if so, the steps which have been taken so far by Government to resolve differences between labour and Management; and

(d) whether it is a fact that due to lock-out the Government, labour and the management were put to loss of crores ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):
(a) The Ministry of Railways are not aware of any planned strategy to disrupt production in M/s. Cimmco's Wagon Factory at Bharatpur.

(b) Ministry of Railways have received a communication from M/s. Cimmco wherein it has been alleged that some dismissed workmen together with outsiders have resorted to unlawful activities.

(c) Resolving issues such as labour differences come within the purview of the State Government. However, during the period of lock-out, Ministry of Railways had requested the Government of Rajasthan to render necessary assistance to this firm in resolving difference between labour and management.

(d) Ministry of Railways have no such information.

अस्थायी रेल कर्मचारी

5241. श्री राजनाथ सोनकर शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय रेलवे में काम करने वाले अस्थायी कर्मचारियों की कुल संख्या कितनी है और राजका विभाग-वार ब्यौरा क्या है ;

(ख) क्या उनके लिए कोई सेवा निचम बनाये गये हैं और यदि हां, तो क्या उनको अपने अपने विभागों में स्थाई बनाने के लिए कोई व्यवस्था है; और

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं ?

रेल मंत्रालय तथा संबन्धीय कार्य विभाग उपमंत्री (श्री मल्लिकार्जुन) : (क) से (ग) सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ।

Deaths of children due to Rheumatic fever

5242. SHRI CHITTA MAHATA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of deaths of children in the villages and urban areas on account of rheumatic fever in 1980-81 ; and

(b) the steps taken by Government to check deaths of children by rheumatic fever ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Deaths on account of rheumatic fever are not notified, and as such no authentic data is available.

(b) Facilities for treatment of rheumatic fever exist in all the Government hospitals/Primary Health Centres in the country. There is, however, no national plan for the prevention and treatment of rheumatic fever.